

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGE - Promotion, Transfer and Posting of Senior Civil Judge - ORDERS - ISSUED.

ROC.NO.350/2023-B.SPL.

NOTIFICATION NO.453-B.SPL.

DATED:04.07.2023.

READ:

High Court's Order Roc.No.350/2023-B.Spl., dated 22.05.2023.

The High Court made the following order:-

Smt. M.Indira Priyadarshini, Principal Junior Civil Judge, Guntur, who has been promoted as Senior Civil Judge is transferred and posted as Senior Civil Judge, Nandikotkur, Kurnool District (post kept vacant).

- i) Smt. M.Indira Priyadarshini, shall handover charge of her post to the I Additional Junior Civil Judge, Guntur, and proceed to her new station. She shall take charge of her post from Additional Senior Civil Judge, Kurnool.
- ii) The I Additional Junior Civil Judge, Guntur, will be in full additional charge of the post of Principal Junior Civil Judge, Guntur, until further orders.

NOTE: The Order placed in the High Court's Website <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload this proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravati.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
8. The Prl. District and Sessions Judge, Guntur and Kurnool.
9. The I Additional District Judge, Guntur and Kurnool.
10. The Principal Junior Civil Judge, Guntur.
11. The I Additional Junior Civil Judge, Guntur.
12. The Additional Senior Civil Judge, Kurnool.
13. The Senior Civil Judge, Nandikotkur, Kurnool District.
14. The District Treasury Officer, Guntur and Kurnool
15. The Sub Treasury Officer, Nandikotkur, Kurnool District.

16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.